

**Import of Timber for Railway Sleepers**

1290. SHRI MADHAVRAO SCINDIA:  
Will the Minister of RAILWAYS be pleased to state:

- (a) whether officials from his Ministry have had talks with the Government of Nepal for importing of timber for Railway sleepers;
- (b) if so, outcome thereof;
- (c) quantity of timber to be imported; and
- (d) terms and conditions thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) Agreements have been signed under which the Timber Corporation of Nepal and Van Paidawar Vikas Samiti will supply railway sleepers and logs to Indian Railways;

(c) (i) 68 lakh Cft. of logs from ready stock; (ii), 2.5 lakh Cft. of sleepers and 1.5 lakh Cft. of logs per year for three years starting from 16-7-1978.

(d) The logs and sleepers will be delivered to the Indian Railways at the depots of the Timber Corporation of Nepal and the Van Paidawar Vikas Samiti and it will be the responsibility of the Indian Railways to transport them to India. Payments are to be made by the Indian Railways at the standard published ex-depot prices for logs and sleepers of different species.

**Release of Canalised raw materials to M/s Merck**

1291. SHRI SURENDRA BIKRAM:  
Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether releases of canalised raw materials for Multibuenta and Dono Neurobion have been stopped to M/s. E. Merck on the ground that these are 'New Articles' as compared to original products for which they are licensed;

(b) whether release of canalised raw materials for the manufacture of

Federal-C tabs. was recommended specifically by the Ministry although the fact that Federal-C is being manufactured without a licence was known; and

(c) whether instructions were issued to Wyeth to supply Prednisolone to the existing units to the extent of their past consumption and yet they go on disregarding the policy laid down by his Ministry; if so, action proposed to be taken against M/s Wyeth?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) No, Sir.

(b) Information in this regard is included in reply given to Lok Sabha Unstarred Question No. 8802 answered on 2-5-1978.

(c) Prednisolone was canalised for imports during 1976-77 and 1977-78. In 1978-79, this drug had been decanalised and included in the restricted list. In April, 1977 instructions were issued to M/s. Wyeth Laboratories that they may supply Prednisolone to the same formulators during 1977/1977-78 who had supplied this drug during 1976/1976-77. This company has confirmed that they made supplies of Prednisolone during 1977 accordingly. The question of taking action against this company, therefore, does not arise.

**Release of raw materials for Small Scale Units**

1292. SHRI SURENDRA BIKRAM:  
Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the policy for allowing release of canalised raw materials and bulk drugs to small scale units;

(b) whether small scale units are not allowed releases while organised sector companies like I.D.P.L. have been allowed to monopolies; and

(c) steps proposed to undo the discrimination done to small scale units